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**BEFORE THE NATIONAL GREEN TRIBUNA
EASTERN ZONE BENCH, KOLKATA**

M.A. NO.32 OF 2024

(Arising out of OA No.16 of 2023, disposed of on
04.07.2023)

Madan Mohan Rout ---- Applicant

-Verses-

State of Odisha and others ---- Respondents

**COUNTER AFFIDAVIT OF RESPONDENT NO.6
(BDO,PURI SADAR,PURI)**

I Sri Sambheet Satapathy , aged around 36 years,
S/o-Sri Manabhanjan Satapathy at present working as
Block Development Officer, Puri Sadar, Dist-Puri, do
hereby solemnly affirm and state as follows:-

1. That I am presently working as Block
Development Officer, Puri Sadar, District-Puri and
have been arrayed as Respondent No. 6 in the aforesaid
Miscellaneous Application. I am competent to swear
this affidavit in my official capacity. I have gone
through the contents of the Miscellaneous Application
and understood the same. I am also acquainted with the
facts and circumstances of the present case.

2. That the applicant has filed the present
Miscellaneous Application bearing M.A. No. 32 of
2024, interalia alleging non-compliance of the
directions given by this Hon'ble Tribunal in its Order
dtd.4.7.2023 in O.A. No. 16/2023/EZ, particularly with
reference to paragraph 22 of the said order.



Sambheet Satapathy
Block Development Officer
Puri Sadar

16 July 2024
D.C. SAHOO
NOTARY
CUTTACK TOWN
GOVT. OF ORISSA

For ready reference, Paragraph 22 of the said order is reproduced herein below:

"22. In view of the above, we dispose of this Original Application with a direction to the State Respondents to ensure that proper drainage system as proposed in the Committee Report and brought on record in their affidavits is completed within a period of six months since the monsoon season has already commenced and the possibility of waterlogging in the area in question cannot be overlooked. We also direct the State Respondents that the land records in question be placed before the Revenue Divisional Commissioner for appropriate orders in terms of the directions given by the Hon'ble High Court in Tapan Kumar Das (Supra) and Batakrushna Das (Supra)."

3. That the matter was taken up by this Hon'ble Tribunal on 29.08.2025, 16.10.2025 and 19.12.2025. In those orders no specific direction was given by this Hon'ble Tribunal upon this deponent (Respondent No-6) to file any response to the said Miscellaneous Application.

4. That it is humbly submitted that no specific direction was passed against this deponent either in the original Order dt.4.7.2023 or in subsequent proceedings in the present Miscellaneous Application. This deponent has been impleaded as Respondent No-9 in the Original Application and as Respondent No-6 in the present Miscellaneous Application without any specific role

Sambel Satpathy
Block Development Officer
Puri Sadar

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D.C. SAHOO
NOTARY
CUTTACK TOWN
GOVT. OF ORISSA

being attributed to him in respect of the allegations made therein.

5. That the deponent most respectfully submits that he is a formal party in the present proceedings and has no direct role in the subject matter relating to drainage and water resource management, which primarily falls under the jurisdiction of the concerned line departments such as the Drainage Division and Water Resources Department.

6. That the deponent undertakes to comply with any direction that may be specifically passed by this Hon'ble Tribunal, if so required.

7. That the deponent craves leave of this Hon'ble Tribunal to file further affidavit(s), if necessary.

8. That the statements made above are true to the best of my knowledge, belief and based on official records.

Sambeet Satapathy
Block Development Officer
Puri Sadar

VERIFICATION

I Sri Sambeet Satapathy, aged about 36 years, S/o-Sri Manabhanjan Satapathy at present working as Block Development Officer, Puri Sadar, Dist-Puri do hereby verify that the contents of the above affidavit are true and correct to the best of my knowledge as derived from official records and nothing material has been concealed there from.

D. C. Sahoo
D.C. SAHOO
NOTARY
CUTTACK TOWN
GOVT. OF ORISSA

Verified at Cuttack on this 16th day of April, 2026.

Cuttack
Date: 16.04.2026.

Sambeet Satapathy
VERIFICANT
Block Development Officer
Puri Sadar

AFFIDAVIT

I Sri Sambeet Satapathy, aged about 36 years, S/o-Sri Manabhanjan Satapathy at present working as Block Development Officer, Puri Sadar, Dist-Puri do hereby solemnly affirm and state as follows:-

1. That I am the Block Development Officer, Puri Sadar, Puri and Respondent No.6 in this Miscellaneous Application. I am well acquainted with the facts of the case and as such competent to swear this affidavit in my official capacity.
2. That the facts stated above are true to the best of my knowledge and based on official records.

Identified by
[Signature]
Addl. Govt. Advocate

Sambeet Satapathy
DEPONENT
Block Development Officer
Puri Sadar

CERTIFICATE

Certified that the cartridge papers are not available.

Cuttack
Date: 16.04.2026

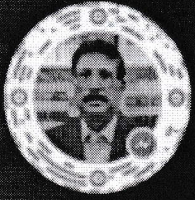
[Signature]
ADDL.GOV.T.ADVOCATE



Executant's Signature & attested on identification by..... advocate

D. C. SAHOO
NOTARY, CUTTACK TOWN

[Signature]
D.C. SAHOO
NOTARY
CUTTACK TOWN
GOVT. OF ORISSA



Sanjib Swain... 6:17 pm



to Afraaz ^

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From Sanjib Swain Lulu · sanjibswainadv@gmail.com

To Afraaz Suhail · afraazsuhail2@gmail.com

Date 16 Apr 2026, 6:17 pm

See security details

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